

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:581  
ANSWERED ON:23.11.2009  
RESERVATION IN PRIVATE SECTOR  
Das Shri Bhakta Charan;Semmalai Shri S.

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the status of implementation of reservation policy in the private sector;
- (b) Whether there is any proposal to bring suitable legislation to provide reservation in the Private Sector;
- (c) if so, the details thereof and the time by which a final decision is likely to be taken in this regard; and
- (d) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT(D. NAPOLEON)

- (a) A Cordination Committee has been set up under the Chairmanship of the Principal Secretary to the Prime Minister for promotion of affirmative action in the Private Sector. The Committee has held three meetings and held discussions with Apex Industry Chambers/Associations.
- (b) No, Sir.
- (c) Does not arise.
- (d) The matter is being discussed with the Apex Industry Champers/Associations.